

**THE INDIAN COMPANIES (FOREIGN INTERESTS) AND THE  
COMPANIES (TEMPORARY RESTRICTIONS ON DIVIDENDS)  
REPEAL ACT, 2000**

No. 24 OF 2000

[11th August, 2000.]

**An Act to repeal the Indian Companies (Foreign Interests) Act, 1918 and  
the Companies (Temporary Restrictions on Dividends) Act, 1974.**

BE it enacted by Parliament in the Fifty-first Year of the Republic of India as  
follows:—

Short title.

1. This Act may be called the Indian Companies (Foreign Interests) and the  
Companies (Temporary Restrictions on Dividends) Repeal Act, 2000.

Repeal of Acts  
20 of 1918 and  
35 of 1974.

2. The Indian Companies (Foreign Interests) Act, 1918 and the Companies (Temporary  
Restrictions on Dividends) Act, 1974 are hereby repealed.